

Accounts Office of the Regional Provident Fund Commissioner, New Delhi for grant of advance for dwelling sites under the Employees Provident Fund scheme during the last three years;

(b) the number of cases where second instalment of loans have been released without the production of Title deed by the subscriber only on the basis of some other documents like power of attorney etc.;

(c) the number of cases where the second instalment has been withheld despite the production of the power of attorney and other relevant documents; and

(d) what are the reasons therefor ?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN) : (a) 102 applications were received.

(b) Nil.

(c) Nil. However in one particular case, the member has intimated that she had submitted the power of attorney but the same has not been received.

(d) Does not arise.

Fixation of minimum price of land in Punjab

1781. SHRI GHUFRAN AZAM: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government have fixed a minimum price of Rs. 5,000/-per mark of land in Punjab for executing sale deed/Registry even for the backward and remote areas like Kaki, Pind, Joginer Nagar, etc., falling under the Jalandhar Cantt;

(b) if so, the justification for this sudden decision of Government affecting mostly the poor people; and

(c) the corrective steps taken in this regard ?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURA-SOLI MARAN) : (a) to (c) The information is being collected and will be laid on the Table of the House.

Allotments of Flats to MIG Applicants under New Pattern Scheme, 1979

1782. SHRI SARADA MO-HANTY: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the applicants who got themselves registered under MIG category, New Pattern Scheme 1979 and later on opted for conversion under various self financing and other schemes have been deleted from the priority list;

(b) the total number of registrants left in MIG category under the new pattern scheme, 1979 and by when they are likely to be allotted flats; and

(c) what is the total number of applicants in the said scheme and upto what priority number flats have been allotted?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN) :

(a) Registrants of New Pattern scheme 1979 are eligible for conversion to Self Financing Schemes only. As and when such conversions are finalised, their names are deleted from the list of 1979 scheme.

(b) 24,409 Allotments are scheduled to be made by 1994

(c) 47,521 persons were registered in MIG category under this scheme. As on 31-3-90, priority numbers upto 8,838 had been covered in the general category. All persons stand covered in the SC/ST category-

Number of Persons on waiting List in Kerala Express

1783. SHRI THOMAS KUTHIRAVATTOM: Will the Minister of RAILWAYS be pleased to state:

(a) the number of persons who were on waiting list in various classes in Kerala Express leaving New Delhi from May 17th to 24th, 1990;

(b) whether it is a fact that tickets on waiting list are not issued beyond a certain limit, if so, what is that limit; and

(c) whether any additional trains are being proposed to run from New Delhi to Trivandrum to cope up with the holiday rush in this season?

THE MINISTER OF RAILWAYS (SHRI GEORGE FER-NANDES) : (a) A Statement is attached (See below).

(b) Computerised Reservation System maintains two types of waiting lists, namely, running and current. The running waiting list does not take into account the cancellations while the current waiting list is the updated waiting list. In 2626 Kerala Express, the limit on current waiting list is 50 in AC 2-tier/First Class and 150 in Second Class. The current waiting list limit can be extended when necessary.

(c) No, Sir

| Date | AC 2-tier | Ist Class | IInd Sleeper | Destination |
|-------------------|-----------|-----------|--------------|-------------|
| 17-5-90 | 7 | Nil | 39 | Mangalore |
| | 30 | 23 | 257 | Trivandrum |
| 18-5-90 | 2 | 2 | 21 | Mangalore |
| | 38 | 38 | 203 | Trivandrum |
| 19-5-90 | 10 | 5 | 66 | Mangalore |
| | 42 | 45 | 228 | Trivandrum |
| 20-5-90 | 13 | 2 | 87 | Mangalore |
| | 37 | 39 | 136 | Trivandrum |
| 21-5-90 | 6 | 3 | 40 | Mangalore |
| | 39 | 36 | 191 | Trivandrum |
| 22-5-90 | 2 | 12 | 38 | Mangalore |
| | 43 | 43 | 223 | Trivandrum |
| 23-5-90 | Nil | Nil | 49 | Mangalore |
| | 57 | 36 | 237 | Trivandrum |
| 24-5-90 | 2 | 3 | 27 | Mangalore |
| | 46 | 25 | 170 | Trivandrum |